

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:138
ANSWERED ON:05.08.2013
CRASH OF IAF HELICOPTER
Ramasubbu Shri S.

Will the Minister of DEFENCE be pleased to state:

- (a) whether one of the Indian Air Force helicopters which was engaged in the rescue operations in the flood ravaged Uttarakhand crashed recently;
- (b) if so, the details thereof along with the details of casualties in the incident and the probe ordered into the incident;
- (c) whether the Government has provided any kind of assistance to the next of kin of those dead;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): An Indian Air Force (IAF) Mi 17 V5 helicopter, engaged in the rescue operations in the flood ravaged Uttarakhand crashed on 25th June 2013 in which 20 personnel died. This included 05 IAF, 06 Indo-Tibetan Border Police (ITBP) and 09 National Disaster Relief Force

(NDRF) personnel. Every accident / incident is followed by Court of Inquiry (CoI) to ascertain the cause.

(c) & (d): Details of assistance provided by the Government to the next of kin of the deceased personnel is as under:-

I. Assistance provided to five IAF Personnel:

- (a) Rs.25,000/- paid as Funeral expenses.
- (b) Rs.1,40,000/- paid under Air Force Group Insurance Scheme.
- (c) Rs.2,19,56,441/- paid under Group Insurance Death Claim.
- (d) Rs.1,26,000/- paid under Indian Air Force Benevolent Association (Family Assistance Scheme).

II. ITBP and NDRF Personnel:

Rs.3 lakh each from Central Benevolent Fund and Rs.5 lakh each from Group Insurance Claim of Life Insurance Corporation of India for 06 ITBP and 09 NDRF personnel.

(e) Does not arise.